

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18772/2005

(From the judgement and order dated 2.8.05 in CWP No. 11526/94 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAM AVTAR PATWARI & ORS

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(With appln. for stay and with prayer for interim relief & Office report)

WITH SLP(C) NO. 18768, 18765, 18769, 18261, 18771, 18766, 18770, 18373,
18767, 20014/05 & 8270/06

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report)

(With appln(s) for exemption from filing O.T. and office report)

(With appln. for impleadment as party respondent and with prayer for interim relief and office report)

Date: 17/07/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Dr. Rajeev Dhawan, Sr. Adv.
Mr. Rishi Malhotra, Adv.
Mr. Prem Malhotra, Adv.

Mr. Mukul Rohtagi, Sr. Adv.
Mr. Jasbir Singh Malik, Adv.
Mr. S.K. Sabharwal, Adv.

Mr. L. Nageshwar Rao, Sr. Adv.
Mr. Sanjay Jain, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Vinay Arora, Adv.
Mr. Sudarshan Singh Rawat, Adv.

Mr. J.L. Gupta, Sr. Adv.
Mr. Arun Jaitley, Sr. Adv.
Mr. Nidhesh Gupta, Adv.
Ms. S. Janani, Adv.

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Mr. S.S. Jauhar, Adv.

For Respondent(s)

Dr. Ramesh K. Haritosh, Adv.
Dr. Kailash Chand, Adv.

Mr. Ravinder Srivastava, Sr. Adv.
Mr. T.V. George, Adv.

Mr. Anup G. Chaudhary, Sr. Adv.

Mr. Harikesh Singh, Adv.

Mr. Kamal Mohan Gupta, Adv.

Mr. Shishir Pal Larar, Adv.

Mr. T.V. George, Adv.

Mr. Manjit Singh, AAG (Haryana)

Mr. T.V. George, Adv.

Mr. Ravindra Keshavrao Adsure, Adv.

Ms. K. Sharda Devi, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 31st July, 2007.

(Ganga Thakur)
PS to Registrar

(Vijay Aggarwal)
Court Master